

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject: Delegation of drawing and disbursing powers of newly created 04 courts of Additional District and Sessions Judge, Samba, Poonch, Ganderbal and Bandipora in favour of Principal District and Sessions Judge Samba, Poonch, Ganderbal and Bandipora.

Government Order No. 4960 -JK(LD) of 2022.
Dated. 20- 07- 2022

Sanction is accorded to the delegation of drawing and disbursing powers of the courts of Additional District and Sessions Judge, Samba, Poonch, Ganderbal and Bandipora in favour of the following officers shown against each:

S.No.	Name of the Court	Name of the officer
1	Additional District and Sessions Judge, Samba	Principal District and Sessions Judge, Samba
2	Additional District and Sessions Judge, Poonch	Principal District and Sessions Judge, Poonch
3	Additional District and Sessions Judge, Ganderbal	Principal District and Sessions Judge, Ganderbal
4	Additional District and Sessions Judge, Bandipora	Principal District and Sessions Judge, Bandipora

This issues with the concurrence of Director Finance, Department of Law, Justice and Parliamentary Affairs.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to the Government

No: Law-Jud/05/2021-10.

Dated: 20 -07-2022

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary), Finance Department.
2. Accountant General (A&E), J&K Srinagar/Jammu.
3. Principal Secretary to Government, General Administration Department.
4. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar. This is with reference to his letter No. 21556/RG/GS dated 01-07-2022.

(Handwritten signature)

5. Principal District and Sessions Judge, Samba/ Poonch/ Ganderbal/ Bandipora.
6. Director, Archives, Archaeology and Museums.
7. District Treasury Officer, Samba/Poonch/Ganderbal/Bandipora.
8. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
9. Incharge Website.
10. Government Order file.


20/07

(Khursheed Ahmad Bhat)
Additional Secretary to Government
Ukhalal
20-07-2022